

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 229 of 2020	Anup Dubey Vs. National Agricultural Co-operative Marketing Federation of India Ltd. & Ors.	Anup Sushil Dubey	Chitranshul A. Sinha Anshuman Mohit Chaturvedi-R1 Honey Satpal-R2
2.	Comp. App. (AT) (Ins) No. 645 of 2020	Sirajudin Qureshi Vs. Parsvnath Developers Ltd. & Anr.	Aman Bhalla	Naresh Kumar Munjhal Vijay Nair-R1
3.	Comp. App. (AT) (Ins) No. 695 of 2020	Sumilon Polyester Pvt. Ltd. (Formerly Sumilon Polyester Ltd.) Vs. Parikh Packaging Pvt. Ltd.	Malak Bhatt	
4.	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresh Kumar	M. Giresh Kumar Anil D. Nair-R1 Millu Danda Pani-R2 & R4 Shekhar G. Deavsa-R3
5.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	Suhita Mukhopadhyay-R1 & R3 G. Rama Chandra Rao-R2, R4 & R5

For Hearing

6.	Comp. App. (AT) No. 82 of 2020 & I.A No. 1344 of 2020 Part Heard	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors. With	Manisha Chaudhary	Manoj Menon-R1 to R4
7.	Comp. App. (AT) No. 98 of 2020 Part Heard	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary-R1 & R6

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**